Statement-I Chart showing collection under V.D.I.S., 1997 till 31.3.1998

SI. No.	C.C.I.T. Charges	Total Tax paid (tax + interest) (in crores)	
1.	Ahmedabad	Rs. 921.87	
2.	Bangalore	Rs. 581.67	
3.	Bhopal	Rs. 302.36	
4.	Calcutta	Rs. 714.70	
5.	Chandigarh	Rs. 609.74	
· 6.	Chennai	Rs. 783.44	
7.	Cochin	Rs. 139.29	
8.	Delhi	Rš. 1218,26	
9.	Hyderabad	Rs. 375.36	
10.	Jaipur	Rs. 269.98	
11.	Kanpur	Rs. 346.09	
12.	Lucknow	Rs. 219.00	
13.	Mumbai	Rs.1,978.48	
14.	Patna	Rs. 256.14	
15.	Pune	Rs. 867.45	
	Total	Rs.9,583.83	

Statement-II

Statement showing state-wise distribution of shares in VDIS during 1997-98.

States	Shares
	(Rs. in crores)
Andhra Pradesh	642.03
Arunachal Pradesh	12.91
Assam	211.42
Bihar	976.66
Goa	13.67
Gujarat	307.25
Haryana	94.01
Himachal Pradesh	53.46
Jammu & Kashmir	. 83.31
Karnataka	405.44

States		Shares
	(Rs. i	crores)
Kerela		294.27
Madhya Pradesh		629.54
Maharashtra		465.21
Manipur		21.41
Meghalaya		21.49
Mizoram		11.32
Nagaland		13.75
Orissa		341.35
Punjab		110.95
Rajasthan		421.54
Sikkim		9.57
Tamil Nadu		. 504.01
Tripura		28.71
Uttar Pradesh		1352.57
West Bengal		567.35
	TOTAL	7594.00

Inspection report of Commercial Banks

668. SHRI GAYA SINGH: SHRI N.R. DASARI:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the bank inspection reports of various commercial banks prepared by the Reserve Bank of India do not make any mention of the concerned bank's exposure to the priority sector lendings; and
- (b) if so, whether it has been made non-obligatory on the part of the commercial banks including foreign banks to stick to the guidelines issued by the RBI on priority lend-

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. JANARTHANAM): (a) No, Sir.

(b) No, Sir.